

(b) if so, the number of doctors per thousand in India at present;

(c) whether this ratio is even less in the rural areas; and

(d) if so, whether the Government propose to start a three year diploma course for providing medical facilities in the rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) and (b). The doctor population ratio for allopathic doctor is about 1:2250. However taking into account the number of qualified practitioners in Indian System of Medicine and Homoeopathy, the said ratio would be about 1:950. Though this ratio is less as compared to developed countries, it is fairly good in comparison to other developing countries.

(c) Yes, Sir.

(d) There is no such proposal at present.

[English]

Medical Equipments

6368. SHRI PROBEN DEKA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Assam Medical College, Dibrugarh and Guwahati Medical College have sought assistance from the Union Government for purchase of Medical equipments;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c). There is no such proposal under consideration of the Government.

Blood Banks

6369. SHRI K. MURALEEDHARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether several applications of blood banks are pending for want of clearance after the transfer of licencing authority to Central Drug Controller;

(b) if so, the number of applications pending from each State as on date; and

(c) the steps taken to simplify the procedure for early clearance?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) No, Sir.

(b) and (c) The Central Licencing Approving Authority receives applications from blood banks in various States for grant/renewal of licences, duly forwarded by the State Licencing Authorities. Twelve licences were approved by the Drugs Controller (India) and ten cases were referred back to the State Licencing Authorities for rectifying the defects observed in inspection report upto end of April, 1994.

Pending Irrigation Projects of Orissa

6370. SHRI ANADI CHARAN DAS: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of irrigation projects of Orissa pending at present with Union Gov-

emment for clearance along with their projected costs;

(b) the details of those irrigation projects which have been cleared by the Union Government during the last three years along with their outlays; and

(c) the time by which the pending projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES. (SHRI P. K. THUNGON) (a) Out of 4 major and 7 medium irrigation projects of Orissa, 2 major projects namely Submarekha Irrigation (estimated cost Rs.790.32 crores) and Kanpur Irrigation (estimated cost Rs.268.65 crores) and 3 medium projects namely Manjore Irrigation (estimated cost Rs.37.70 crores), Rukura (estimated cost Rs. 25.22 crores) and Badhalati (estimated cost Rs. 42.65 crores) have been found acceptable by the Advisory Committee subject to compliance of certain observations such as obtaining environmental/forests/ rehabilitation & resettlement clearances, concurrence of State Finance Department etc. by the State Government. The State Government is required to sort out various techno-economic issues, obtain environmental/forests/ rehabilitation & resettlement clearances as applicable on remaining 2 major projects namely Ong Dam (estimated cost Rs. 102.00 crores) and Lower Indra (estimated cost Rs. 56.55 crores) and 4 medium projects namely Telengiri (estimated cost Rs. 53.81 crores), Dhauragoth (estimated cost Rs. 9.09 crores) Bagh Barrage (estimated cost Rs. 28.77 crores) and Kutulinsinga (estimated cost Rs. 9.53 crores).

(b) One major irrigation project namely Naraj Barrage and 2 medium irrigation

projects namely Deo and Titalagarh have been given investment clearance by the Planning Commission in /93 6/92 and 10/93 respectively for estimated cost of Rs. 125.74 crores, Rs. 52.23 crores and Rs. 21.13 crores respectively.

(c) The clearance of the project depends upon how soon the State Government complies with the the observations of the Central Appraising Agencies and obtains environmental/forrest/rehabilitation & resettlement clearances as applicable.

Irrigation Projects

6371. SHRI THAYILJOHNANJALOSE: Will the Minister of WATER RESOURCES be pleased to state?

(a) the details of irrigation projects of Kerala pending with the Union Government for clearance;

(b) since when these projects are pending and the reasons therefor;

(c) the time by which these are likely to be cleared;

(d) the funds allocated by the Union Government for irrigation during 1991-92, 1992-93 and 1993-94 and earmarked for 1994-95;

(e) whether any special assistance is being provided by the Union Government for this purpose; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) (a) to (c).Details of irrigation